Declaration or Assets and Liabilities

Year- 2022

I, Kumani Tuni Son/daughter/wife/ijay Kuman Rayged 3.5 Years, belonging to Bihasz Seconetasziat Sessivice service and presently working as Koram Patora Vitorak given here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI.	Description	Self	Spouse name (s)	Dependant-	Dependant-2	Dependant-3
No.			Vijay Kumasi Ray 7 15000/-	1	and the second	
(i)	Cash	₹ 8000/-	₹150001-	Sandhya	shivam Kumasz	Satyam Kyman
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹3,33,000/-	₹ 90,000/_			_
(iii)	Bonds, Debentures and shares in Companies	_	_			_
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		LIC 76882/yearly P.S. = 1,80,000/-	-		
(v)	Motor Vehicles (details of make, etc.)	_	Bike (1) Hesro Passion Pero	_	_	_
(vi)	Jewellery (give details of weight and value)	Ciald-909 Silven-3009		_	_	_
(vii)	Other assets, such as values of claims / interests		_	_	_	_

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

<u>Details of Immovable assets</u>
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Si. No	The state of the s	Self	Spouse name (s)	Dependant -1	Dependant- 2	Dependat -3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	2.25 Dismes Jandoha Vaishali 8.73 Rismel Samastipun Samastipun	150 Dismi, Sanaiswyj Samastijus		-	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			_		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			-		-
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			-	_	-
(v)	Other (such as interest in property)	_	-		-	

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	_	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		

	(a) discrete description () I II		
	(c) dues to departments dealing with supply of electricity	g	
	(d) dues to departments dealing with telephones	g	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharg [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-PANPT6830K	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		
Gend		105365410 (M/F) 121986	D/MM/YYYY)
Class	/Group :- I	(A/B/C)	
Cadre	рзз	· Bihan Seconetariat	
		me e.g. B.A.S Bihar Administr	ative Service,
	B.S.S.:-	Bihar Secretariat Service etc.)	Latin and
Iome	District :- Sac	mastifuer	
I	hereby declare that the above deta		owledge and belief.
		Signature: Kumaxi	
lace:	Patoner 15-02-2022	Name of Employee: Kuma Designation: Koram Pa	nori Tumi atora Vitgray
ate:	15-02-2022	Department: B. S. 5	

	Signature: Kumari Tuni
atna	Name of Employee: Kumeure Tuni Designation: Koram Portora Vitgrak
-02-2622	Department: B. S. 5

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.